

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4536
ANSWERED ON:22.04.2010
SALARY TO AIR INDIA EMPLOYEES
Das Gupta Shri Gurudas;Gutha Shri Sukender Reddy;Lingam Shri P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Air India had withheld payment of salaries to its employees for the month of March 2010;
- (b) if so, the details thereof;
- (c) the reasons therefor; and
- (d) the steps taken by the Government to avoid the recurrence of this practice and ensure regular payment of salaries to employees of Air India?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c) and (d): No, Madam. The salary for the month of March, 2010 was paid to the employees of NACIL on 7.4.2010. The above postponement was necessitated due to committed March year end payments to Oil Companies/Airports Authority of India/Foreign and Indian Vendors/repayment of loans and interest obligations/Bank loan rollovers. Government is continuously monitoring the financial position and restructuring plan of NACIL.